

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S RENTAL STAY PRIVATE LIMITED
OPERATING IN AN ONLINE REAL ESTATE PORTAL

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | | |
|-----|--|---|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | M/S RENTAL STAY PRIVATE LIMITED CIN: U74120UP2016PTC077027 |
| 2. | Address of the registered office | PLACIO, OFFICE 3, 8TH FLOOR, PLOT NO. A- 14 ECO TOWERS, SECTOR 125, NOIDA UP 201301 |
| 3. | URL of website | https://rentalcirp.com |
| 4. | Details of place where majority of fixed assets are located | NIL |
| 5. | Installed capacity of main products/ services | NA |
| 6. | Quantity and value of main products/ services sold in last financial year | NA |
| 7. | Number of employees/ workmen | 0 |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Data can be requested from IRP through Email ID: cirprental@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | 1. The applicant should have net worth of Rs. 50 Lacs. 2. The applicant has to pay Rs. 1 Lakh Refundable deposit (to be adjusted against Plan EMD, otherwise Refundable) with EOI. 3. The applicant has to deposit Rs. 5 lacs as EMD refundable with plan and Rs. 10 Lacs as PBG after approval of plan at CoC. |
| 10. | Last date for receipt of expression of interest | 27-06-2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 07-07-2023 |
| 12. | Last date for submission of objections to provisional list | 12-07-2023 |
| 13. | Process email id to submit EOI | cirprental@gmail.com |

Mohit Goyal

Resolution Professional

M/S RENTAL STAY PRIVATE LIMITED

Regn. No IBB/PA-001/IP-P02395/2021-2022/13636)

AFA Valid upto 28.05.2024

17, LGF, Defence Enclave, Vikas Marg, East,

National Capital Territory of Delhi-110092

E-mail: cirprental@gmail.com.

Date: 12-06-2023

Place: New Delhi

WARTIME SUFFERING Kherson's endless nightmare: Shelling and now floods

Russia says it repelled attack on ship in Black Sea

MAX HUNDER
Kherson, June 11

FOR KHERSON RESIDENT Iryna Radetska, the catastrophic flooding of her city after the giant Kakhovka dam was destroyed is the latest chapter in more than a year of wartime suffering.



Local residents take drinking water, amid Russia's attack on Ukraine, after the Nova Kakhovka dam breached, in Kherson, Ukraine on Saturday.

"They say a new love kills the old one. Maybe it's the same with tragedy," said 52-year-old Radetska, who is deputy head of a school in the southern Ukrainian city.

week after the Kakhovka dam, 55 km upstream, was destroyed. Kyiv and Moscow have blamed each other for causing the damage. These days, Radetska's school teaches only online due to the risk of shelling. Pupils include 31 on the Russian-held east bank that was particularly badly hit by the floods, including the town of Oleshky. "As far as we know, Oleshky was flooded...the mobile connection there is very bad. They are very limited in their movements. Then there is the psychological question," she told Reuters, referring to people's trauma. Leonid Remyha, chief doctor

Trump blasts federal indictment as 'baseless'

ILL BARROW, JEFF AMY, JILL COLVIN & MEG KINNARD
Greensboro, June 11

FORMER US PRESIDENT Donald Trump blasted his historic federal indictment as "ridiculous" and "baseless" Saturday during his first public appearances since the charges were unsealed, painting the 37 felony counts as an attack on his supporters as he tried to turn dire legal peril to political advantage and project a sense of normalcy.

Speaking at Republican state conventions in Georgia and North Carolina, Trump cast his indictment by the Department of Justice as an attempt to damage his chances of returning to the White House as he campaigns for a second term.

They've launched one witch hunt after another to try and stop our movement, to thwart the will of the American people," Trump alleged in Georgia, later telling the crowd that, "In the end, they're not coming after me. They're coming after you."

The strategy is a well-worn one for Trump, who remains the front-runner for the 2024 GOP nomination despite his mounting legal woes, which also include criminal charges filed against him in March in New York. Again and again, in the face of investigation, Trump has tried to delegitimise law enforcement officials and portray himself — and his supporters — as victims, even when he is accused of serious crimes. —AP

US confirms China has had a spy base in Cuba since 2019

ASSOCIATED PRESS
Washington, June 11

CHINA HAS BEEN operating a spy base in Cuba since at least 2019, part of a global effort by Beijing to upgrade its intelligence-gathering capabilities, according to a Biden administration official.

The official, who was not authorised to comment publicly and spoke on the condition of anonymity, said the US intelligence community has been aware of China's spying from Cuba and a larger effort to set up intelligence-gathering operations around the globe for some time.

The Biden administration has stepped up efforts to thwart the Chinese push to expand its spying operations and believes it has made some



progress through diplomacy and other unspecified action, according to the official, who was familiar with US intelligence on the matter.

The existence of the Chinese spy base was confirmed after The Wall Street Journal

reported on Thursday that China and Cuba had reached an agreement in principle to build an electronic eavesdropping station on the island. The Journal reported China planned to pay a cash-strapped Cuba billions of dollars as part of the

negotiations. The White House called the report inaccurate.

"I've seen that press report, it's not accurate," White House National Security Council spokesman John Kirby said in an MSNBC interview Thursday. "What I can tell you is that we have been concerned since day one of this administration about China's influence activities around the world; certainly in this hemisphere and in this region, we're watching this very, very closely." The US intelligence community had determined Chinese spying from Cuba has been an "ongoing" matter and is "not a new development," the administration official said.

Cuban deputy foreign minister Carlos Fernández de Cossío also refuted the report in a Twitter post Saturday.

'OPEC+ working against uncertainties'

REUTERS
Riyadh, June 11

SAUDI ARABIA'S ENERGY minister Prince Abdulaziz bin Salman said on Sunday that the latest OPEC+ agreement involved comprehensive reform, but that the alliance was also working against "uncertainties and sentiment" within the market.

"That is why we had this agreement," the prince said at the Arab-China business conference in the Saudi capital Riyadh, when asked what was

necessary to achieve market stability. He said while the physical market was giving some signals, the futures market was saying the opposite, meaning the OPEC+ alliance of producers had to "remain in a state of readiness".

Saudi Arabia, OPEC's largest exporter, announced a voluntary cut of 1 million barrels per day (bpd) for July at an OPEC+ meeting in Vienna last weekend. The group of producers also lowered its collective production target for 2024 and the nine participating countries



Prince Abdulaziz bin Salman

extended voluntary cuts announced in April to the end of 2024. The UAE secured a higher

output quota which it had long been seeking -- an issue that had caused tension between the group and Abu Dhabi, which has been increasing its output capacity.

The prince said the new OPEC+ deal would be rewarding for those who were investing to grow their production capacity. "In the final analysis what this agreement will achieve for all of us is that those who invest, not this year, but the years to come, '24 and '25 and moving forward, there will be a recognition for their investment."

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act) read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (the said Rules), in exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the said Rules, the Authorised Officer of IIFL Home Finance Ltd. (IIFL HFL) (Formerly known as India Infoline Housing Finance Ltd.) has issued Demand Notice under section 13(2) of the said Act, calling upon the Borrower(s), to repay the amount mentioned in the respective Demand Notice(s) issued to them, in connection with above, notice is hereby given, to the Borrower(s) to pay within 60 days from the publication of this notice, the amounts indicated herein below, together with further interest from the date(s) of Demand Notice till the date of payment. The detail of the Borrower(s), amount due as on date of Demand Notice and security offered towards repayment of loan amount are as under:-

| Name of the Borrower(s) / Guarantor(s) | Demand Notice Date & Amount | Description of Secured Asset (Immovable property) |
|---|--|--|
| Mr. Mohan Singh Mrs. Palwinder Kaur Mr. Satnam Singh Mohan Transport Work (Prospect No. IL10289178) | 06-Jun-2023 is ₹ 5,28,747.00/- (Rupees Five Lakh Twenty Eight Thousand Seven Hundred Forty Seven Only) | All that piece and parcel of the property being: Khata No. 937/1828 Khadra No. 40/6 (2-18) 15(4-0) 16/1(10-5) Ward No. 10, Land area Ad. Measuring: 1827 Sq. ft. Carpet area Ad. Measuring: 550 Sq. ft. Built up area Ad. Measuring: 653 Sq. ft. Jakhai Road Near Shiv Mandir Village Lahra Distt. Sangrur Punjab-148001 |

If The Said Borrower Fail To Make Payment To IIFL HFL As Aforesaid, IIFL HFL May Proceed Against The Above Secured Assets Under Section 13(4) Of The Said Act, And The Applicable Rules, Entirely At The Risks, Costs And Consequences Of The Borrowers. For Further Details Please Contact To Authorised Officer At Branch Office : SCO 21, 5th Floor, Ludhiana Ferozganjhi Market, Ludhiana, Punjab - 141001. Or Corporate Office: IIFL Tower, Plot No. 98, Udyog Vihar, Ph-II Gurgaon, Haryana. Place : Punjab, Date : 12.06.2023. Sd/- Authorised Officer, For IIFL Home Finance Ltd.

INTEGRAL COACH FACTORY, CHENNAI - 38 INDIAN RAILWAYS

TENDER Notice No. ICF/EL/Cons/2023-24
Date: 12.06.2023

For and on behalf of The President of India, The Dy. Chief Electrical Engineer / Maintenance / Shell, Integral Coach Factory, invites E- Tender for the following works:-

| Tender No. | Name of the Work | Approx. Value in Lakhs (Rs.) | EMD (Rupees) | Tender Closing Date and Time |
|--------------|--|------------------------------|--------------|------------------------------|
| (1) | (2) | (3) | (4) | (5) |
| 202324521109 | EL-AMC-2023-24-28 Annual Maintenance Contract for Maintenance of Heavy Duty Roof Extractor Fans provided in Various Locations at Shell, Furnishing and LHB divisions for a period of three years | 40.55 | 81,000/- | 12.07.2023 at 15.30 hrs |
| 202324521110 | EL-AMC-2023-24-105 Annual Maintenance Contract for 25kV OHE System in ICF for the period of One year | 28.05 | 56,100/- | 12.07.2023 at 15.30 hrs |
| 202324521112 | EL-W-859 Provision of Energy Drag Chain for Traverser, (Under V-B-I Project) | 334.99 | 3,17,500/- | 12.07.2023 at 15.30 hrs |

Web site for submission of offer : www.ireps.gov.in
Hindi version of the above Advertisement is available in: https://icf.indianrailways.gov.in

ASIRVAD MICRO FINANCE LTD

CIN U65923TN2007PLC064550
9th and 10th Floor, No 9, Club House Road, Anna Salai, Chennai 600 002. Tamil Nadu. Tel:044-42124493

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments pledged in the below accounts is proposed to be conducted at the following branches on 28/06/2023 from 10.00 am onwards. The auction is of the gold ornaments of defaulted customers who have failed to make payment of their loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without any further notice. Change in venue or date if any) will be displayed at the auction centre and on the company website. The details given below are in the order of Branch Name, Loan Number.

List of Pledges:-
MADHYA PRADESH, HOSHANGABAD, BANKHEDI GL MP, 328830700000364, JABALPUR, BHITONI GL, 329790700000314, 0332, RAJGARH, RAJGARH GL, 328460700000644, 0648, 0652, 0674, SHAJAPUR, SUSNER GL, 329310730001530,

Persons wishing to participate in the above auction shall comply with the following:-
Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details, please contact 9542500664

Authorised officer
Asirvad Micro Finance Ltd

Form No. INC-26

(Pursuant to Rule 30(6) (a) of the Companies (Incorporation) Rules, 2014)

PUBLIC NOTICE
BEFORE THE CENTRAL GOVERNMENT, EASTERN REGION

AND
In the matter of Companies Act, 2013, Section 13(4) of the Companies Act, 2013 and Rule 30(6) (a) of the Companies (Incorporation) Rules, 2014.

AND
In the matter of SS COMMOTRADE PRIVATE LIMITED having its registered office at 1, Mahendra Nath, Roy Bye Lane, Howrah-711011 (WB)

The Petitioner Notice is hereby given to the General Public that the company proposes to make application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on Wednesday the 07th Day of June, 2023 to enable the company to change its Registered Office from "THE STATE OF WEST BENGAL" to "THE STATE OF KARNATAKA".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director at the address Regional Director, Eastern Region - Nizam Place, II MSO Building, 3rd Floor, 2344, A.J.C. Bose Road, Kolkata-700029 (WB) within fourteen days of the date of publication of this notice with a copy to the applicant company with a copy of the applicant company at its registered office at the address mentioned below: 1, Mahendra Nath, Roy Bye Lane, Howrah-711011 (WB).

For and on behalf of the Applicant FOR SS COMMOTRADE PRIVATE LIMITED Sd/- KAMLESH DARRIA (Director) Din No.: 03485172 Date: 12/06/2023 Add: VPO - Sunari Kalan, Place: Howrah, Rohtak-124001 (HR)

Form No. INC-26

(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)

Before the Central Government, Regional Director, Northern Region, New Delhi in the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of Rule 30 of the Companies (Incorporation) Rules, 2014

AND
In the matter of RESULTS IT INDIA PRIVATE LIMITED (CIN: U72902DL2021PTC386700) having its Registered Office at 198/15, RAMESH MARKET, EAST OF KAILASH, DELHI, NEW DELHI-110065

.....Applicant Company / Petitioner NOTICE is hereby given to the General Public that the Applicant Company proposes to make an application to the Central Government (Regional Director, Northern Region, New Delhi) under Section 13(4) of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 06th June, 2023 to enable the Company to change its Registered Office from "National Capital Territory of Delhi" to "The State of Karnataka".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his / her interest and grounds of opposition to the Regional Director, Northern Region, Ministry of Corporate Affairs, B-2 Wing, 2nd Floor, Pt Deendayal Anandiyaya Bhawan, CGO Complex, New Delhi-110003 within fourteen (14) days from the date of publication of this notice with a copy to the Applicant Company at its Registered Office at the address mentioned below:- 198/15, RAMESH MARKET, EAST OF KAILASH, DELHI, NEW DELHI-110065

For & on behalf of RESULTS IT INDIA PRIVATE LIMITED Sd/- SANJAY VENKATARAMAN (DIRECTOR) Date : 07.06.2023 DIN: 01301425 Place : Bengaluru

Pak ex-PM Imran booked in land scam case

M ZULQERNAIN
Lahore, June 11

PAKISTAN'S FORMER PRIME minister Imran Khan was booked on Sunday in yet another case related to the purchase of over 5,000 kanals (625 acres) of land at throwaway prices through fraud in the country's Punjab province.

The total number of cases against the 70-year-old Pakistan Tehreek-i-Insaf (PTI) chief has now swelled to over 140 fol-

lowing his ouster as the prime minister of Pakistan in April last year.

Khan's cases mostly relate to terrorism, inciting the public to violence, arson attacks, blasphemy, attempted murder, corruption and fraud. The Anti-Corruption Establishment (ACE) of Punjab registered the new case against Khan.

Khan's sister Uzma Khan, her husband and former Punjab chief minister Usman Buzdar have also been booked.



"Khan and other suspects are accused of buying 5,261 kanals of expensive land in Layyah dis-

trict of Punjab at cheap rates. They bought the land at PKR 13 crores against the actual price of PKR 6 billion (600 crores)," the ACE said.

The ACE said the suspect, using political influence, "snatched" 500-kanal land from the local people who had been living there for many years.

According to ACE, a raid was conducted to arrest Uzma and her husband in Lahore's Zaman Park area on Sunday but they managed to flee. —PTI

SBI State Bank of India

Central Recruitment & Promotion Department
Corporate Centre, Mumbai
Phone: 022-22820427; Email id: crpd@sbi.co.in

RECRUITMENT OF SPECIALIST CADRE OFFICERS IN SBI ON CONTRACT & REGULAR BASIS

Applications are invited from Indian Citizens for the following posts on Regular/Contract Basis

| Sr No | Post | Vacancy |
|---------------------|--|---------|
| CRPD/SCO/2023-24/09 | | |
| 1 | Assistant General Manager (Marketing) / Chief Manager (Marketing) | 18 |
| 2 | Senior Vice President & Head (Marketing) | 1 |
| CRPD/SCO/2023-24/10 | | |
| 3 | Vice President (Transformation) | 1 |
| 4 | Senior Special Executive - Program Manager | 4 |
| 5 | Senior Special Executive (Inbound & Outbound) - (Quality & Training) | 1 |
| 6 | Senior Special Executive - Command Centre | 3 |

Regular Post: Sr no 1. Contractual Post: Sr no 2 to 6.

Eligibility criteria (age, educational qualification, experience etc.), requisite fees and other details are available on Bank's website <https://bank.sbi/web/careers> along with a link for online submission of application as well as online payment of application fee. Candidates are advised to go through the detailed advertisement ensuring their eligibility and other details before applying and remitting fees.

DATE FOR FILING ONLINE APPLICATION & PAYMENT OF FEES: FROM 01.06.2023 TO 21.06.2023

For any query, please write to us through link "CONTACT US" → "Post Your Query" which is available on Bank's website.

Place: Mumbai General Manager (RP & PM)
Date: 01.06.2023

ASIRVAD MICRO FINANCE LTD

CIN U65923TN2007PLC064550
9th and 10th Floor, No 9, Club House Road, Anna Salai, Chennai 600 002. Tamil Nadu. Tel:044-42124493

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MADHYA PRADESH, HOSHANGABAD, BANKHEDI GL MP, 328830700000364, JABALPUR, BHITONI GL, 329790700000314, 0332, RAJGARH, RAJGARH GL, 328460700000644, 0648, 0652, 0674, SHAJAPUR, SUSNER GL, 329310730001530,

Persons wishing to participate in the above auction shall comply with the following:-
Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details, please contact 9542500664

Authorised officer
Asirvad Micro Finance Ltd

INTEGRAL COACH FACTORY, CHENNAI - 38

OPEN TENDER

The following e-tenders are published in IREPS website. Nationalised / Scheduled Banks are requested to login to www.ireps.gov.in (Earnings / leasing) and quote against these tenders. Manual Quotations will not be entertained for the tenders. Hindi translation of display advertisement available in the website www.icf.indianrailways.gov.in.

| Sl. No. | Open Tender No. | Short Description of Work | Reserve Price Rs. | Date and Time of Tender Closing |
|---------|-------------------|--|---|---------------------------------|
| 1. | WW15BANK 1000SQFT | Licensing of Railway Building measuring 1000 square feet for functioning of a BANK COUNTER & ATM | 12,28,599 + GST @ 18% = Rs.14,49,746.82 | 14.07.2023 at 10.30 hrs. |
| 2. | WW15BANK 500SQFT | Licensing of Railway Building measuring 500 square feet for functioning of a BANK COUNTER & ATM | 6,14,300 + GST @ 18% = Rs.7,24,874 | |

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List of Pledges:-
HARYANA, ROHTAK, MEHAM GL, 329470700000184, 0192,

Persons wishing to participate in the above auction shall comply with the following:-
Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details, please contact 9542500664

Authorised officer
Asirvad Micro Finance Ltd.

INTEGRAL COACH FACTORY, CHENNAI - 38

TENDER NOTICE No: 2023235211100 Date: 06.06.2023

The following e-tenders are published in IREPS website. Firms are requested to login to www.ireps.gov.in and quote against the tenders. Manual Quotations will not be entertained for the tenders.

| Sl. No. | Open Tender No. | Short Description of the item | Tender Value (Rs.) | Last date of receipt / Date of Opening of tender form |
|---------|-----------------|---|--------------------|---|
| 1. | 2023235211100 | Complete wiring work in LHB Non-AC coaches including handling & installation of equipment at ICF Chennai. | 2,70,52,736/- | 27.06.2023 15.00 Hrs. |
| 2. | 2023235211101 | Complete wiring work in LWCAC coaches including handling & installation of equipment at ICF Chennai. | 41,82,175.14/- | 27.06.2023 15.00 Hrs. |

Hindi version of the above Advertisement is available in ICF Website: <https://icf.indianrailways.gov.in/>

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/S RENTAL STAY PRIVATE LIMITED OPERATING IN AN ONLINE REAL ESTATE PORTAL

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|---|---|
| 1. Name of the corporate debtor along with PAN/ CIN/ LLP No. | M/S RENTAL STAY PRIVATE LIMITED CIN: U74120UP2016PTC077027 |
| 2. Address of the registered office | PLKC/O OFFICE 3, 8TH FLOOR, PLOT NO. A-14 ECO TOWERS, SECTOR 125, NOIDA UP 201301 |
| 3. URL of website | https://rentalcorp.com |
| 4. Details of place where majority of fixed assets are located | NIL |
| 5. Installed capacity of main products/ services | NA |
| 6. Quantity and value of main products/ services sold in last financial year | NA |
| 7. Number of employees/ workmen | 0 |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Data can be requested from IRP through Email ID: cirprental@gmail.com |
| 9. Eligibility for resolution applicants under section 25(2)(b) of the Code is available at: | 1. The applicant should have net worth of Rs. 50 Lacs 2. The applicant has to pay Rs. 1 Lakh Refundable deposit (to be adjusted against Plan EMD, otherwise Refundable) with EOL 3. The applicant has to deposit Rs. 5 Lacs as EMD refundable with plan and Rs. 10 Lacs as PGB after approval of plan at CoC. |
| 10. Last date for receipt of expression of interest | 27-06-2023 |
| 11. Date of issue of provisional list of prospective resolution applicants | 07-07-2023 |
| 12. Last date for submission of objections to provisional list | 12-07-2023 |
| 13. Process email id to submit EOI | cirprental@gmail.com |

Mohit Goyal
Resolution Professional
M/S RENTAL STAY PRIVATE LIMITED
Regn. No IBB/1/PA-001/TP-P02395/2021-2022/13636
AFA Valid upto 28.05.2024
17, LGF, Defence Enclave, Vikas Marg, East, National Capital Territory of Delhi-110092
E-mail: cirprental@gmail.com

ASIRVAD MICRO FINANCE LTD

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List of Pledges:-
PUNJAB, MANSA, BHIKHI GL, 329490700000333, 0337, 0357, 0367, 0374, 329490730001441, MANSA GL, 329350700000429, 0450,

Persons wishing to participate in the above auction shall comply with the following:-
Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details, please contact 9542500664

Authorised officer
Asirvad Micro Finance Ltd.

